

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

60

T.C.P No. 11/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel
V/s.
Pluto Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1) MS. SARRAH KHAMBATI i/b
M/s. WADIA GHANDY & CO.

Advocate for
Respondent Nos. 2 & 3

[Handwritten Signature]

Shadaab Patel

Petitioner

[Handwritten Signature]

ORDER

TCP 11/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter to 17.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)